

RAJYA SABHA

Wednesday, the 4th September, 2013/13th Bhadra, 1935 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN in the Chair.

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.(Interruptions)... Please, please.(Interruptions)... Please sit down.(Interruptions)... Please sit down. ... (Interruptions)...

MR. CHAIRMAN: Please, ... (Interruptions) ...

MR. CHAIRMAN: Please, ... (Interruptions) ... No banners please. Don't show any banners.(Interruptions)...

MR. CHAIRMAN: No, no, please don't show any banners.(Interruptions)...

MR. CHAIRMAN: No, no, please don't show any banners.(Interruptions)... No banners, please. It is a violation of rules. ... (Interruptions) ... No, I am sorry. ... (Interruptions) ... No banners, please. No, please. Mr. Ramesh, please don't show any banners. Please don't show any banners. ... (Interruptions) ... Please, please.. (Interruptions)... Papers to be laid on the Table.

Report and Accounts (2011-12) of the Asiatic Society, Kolkata and related papers

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Asiatic Society, Kolkata, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.(Interruptions)... [Placed in Library. See No. L.T. 9651/15/13]

Report and Accounts (2011-12) of CMPFO, Dhanbad and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of School Education and Literacy), under sub-section (2) of Section 33 of the National Council for Teacher Education Act, 1993:—
- (1) G.S.R. 159, dated the 24th June- 30th June, 2012, weekly Gazette of India, publishing the National Council for Teacher Education (Manner of Appointment and Qualifications of Chairperson) Rules, 2012.
 - (2) G.S.R. 351 (E), dated the 3rd June, 2013, publishing the National Council for Teacher Education (Manner of Appointment and Qualifications of Chairperson) Amendment Rules, 2013, along with delay statement.
 - (3) G.S.R. 779 (E), dated the 22nd October, 2012, publishing the National Council for Teacher Education (Manner of Appointment and Qualifications of Vice-Chairperson) Rules, 2012. [Placed in Library. *See* No. L.T. 9705/15/13]
- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956: —